

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:929
ANSWERED ON:20.03.2012
SPURIOUS COTTON SEEDS
Choudhry Smt. Shruti

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there are reports that acres of cotton land is under spurious seeds in some States;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (c): No such reports have been received from any State in the recent past. However, States are empowered to take action in all such cases to check sale of spurious/inferior/fake seeds under the provisions of the Seeds Act, 1966, the Seed Rules, 1968 and the Seeds (Control) Order, 1983. The Seed Inspectors notified under relevant provisions of these legal instruments have powers to draw the samples, seize the stock and issue 'Stop Sale' order and file prosecution in the court if the seeds under reference contravenes the provisions of law. The progress report of the Seed Law Enforcement for the last three years, State-wise is at Annexure-I to III.